NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/150/2016

NAME OF THE PETITIONER(S) : Madhu Dadha & 2 others

NAME OF THE RESPONDENT(S)

: M/s Dadha Securilockers Private Limited & 4 others

UNDER SECTION

: 397/398, 237, 402 & 403

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ORDER

Both parties and their counsels are called but absent. No representation. The matter is adjourned. Put up on 25.11.2016 at 10.30 A.M.

(Ch. Md.Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)